

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

122

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY, 2018, 10:30 A.M.

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- (1) MR. ABHRAJIT MITRA, Sr Adv
- (2) MR. RATNANKO BANERJI, Sr Adv
- (3) MR. Dhiren Sharma, Adv
- (4) Mrs. Iram Hassan, Adv
- (5) Mr. Debayan Sen Adv

} For Petitioner
Jinan K.R.
12/7/18.

- 1) P. C. Sen
- 2) Anirban Ray.
- 3) Raj Ratna Sen
- 4) Arup Nath Bhattacharyya.
- 5) Anushtal Chatterjee.
- 6) Gayani Das.
- 7) Soudama Biswas

} for Respondent

AP
12/7/18

ORDER

Ld. Counsel for the petitioner and respondent is present.

Heard. Ld. Counsel appearing for the petitioner in part. Ld. Counsel for the respondent sought time to file reply to the supplementary affidavit filed by the applicant in this case. Accordingly, time is granted to file reply if any on or before 16/07/2018.

As requested adjourned to 16/07/2018. List it on 16/07/2018 at 12 o'clock.



(Jinan K.R.)
Member (J)